

Government of Jammu and Kashmir
Mining Department
Civil Secretariat, J&K

Notification

Srinagar , the 1st of July, 2026

S.O. 187 In exercise of the powers conferred by section 15 read with section 23C of the Mines & Minerals (Development and Regulation) Act, 1957 and Rule 99 of Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules, 2016 the Government hereby directs that Schedule-I and Schedule-II appended to the Jammu and Kashmir Minor Minerals, Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules, 2016 shall be substituted by the Schedule-I and Schedule II appended to this notification.

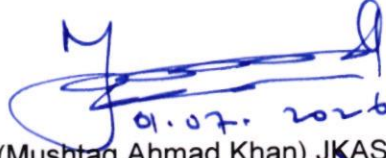
By order of the Government of Jammu and Kashmir.

Sd/-
(Ashwani Kumar) IAS,
Financial Commissioner(Additional Chief Secretary)
Dated:01.07.2026

No: GM-MNG/502/2022-04

Copy to the:

1. All Financial Commissioner(s).
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. All Commissioner/ Secretaries to the Government.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Divisional Commissioner, Kashmir/ Jammu.
8. All Heads of Departments/ Managing Directors.
9. All Deputy Commissioners.
10. Director, Geology and Mining, J&K.
11. Director, Archives, Archeology and Museums, J&K.
12. Managing Director, J&K Mineral Limited Corporation.
13. General Manager, Government Press, Jammu/ Srinagar.
14. Private Secretary to Financial Commissioner (Additional Chief Secretary), Mining Department.
15. In-charge Website, Mining Department.


01.07.2026
(Mushtaq Ahmad Khan) JKAS
Under Secretary to the Government

Schedule-I
Rates of royalty of Minor Minerals
{see rule 38(1)(i)(ii),50(1)70}

S.No.	Name of Minor Minerals	Royalty Rates per MT (in Rs.)
1	Dimensional Stones	
1.1	Limestone used for making dimensional stone like Devri Stone, Hamam Slabs, Grave Stones and other domestic items.	70
1.2	Sand stone when used for dimensional stone	33
1.3	Baramulla Slabs(Phyllitic)	33
2.	DECORATIVE STONES	
2.1	Marble, Granite, Slate & Basalt (dressed block) for sawing into slabs and tiles.	299
2.2	Granite, Marble, Slate, Basalt, Sand Stone, Limestone etc for manufacture of chips.	70
3	ROCKS / MINERALS USED FOR BUILDING PURPOSES AS ROAD METAL, MASONARY STONE AND FOR BUILDING LIME	
3.1	Limestone(specified by Central Government for the purpose) when used in Kiln for the manufacture of limes used at building material	70
3.2	LIMESTONE USED AS MASONARY STONE AND ROAD METAL	
3.2.1	Rubble	70
3.2.2	Phandai	70
3.3	BASALT, QUARTZITE, GRANITES, SAND STONE USED AS MASONARY STONE AND ROAD METAL	
3.3.1	Rubble	33
3.3.2	Phandai	46
4	NALLAH BOULDERS, BAJRI, SAND	
4.1	Nallah Boulders	46
4.1.1	Crushing (crushed stones)	46
4.1.2	Masonry Stones	46
4.1.3	Nallah Muck	46
4.2	Nallah Bajri	46
4.3	Crushed Bajri	52
4.4	Screened Pebbles	52
4.4	Ordinary Sand/Silt	46
4.5	Screened Sand	52
4.6	Karewa Sand (mainly used in Brick making) or other purposes	26
4.7	GSB from Karewas	46
5	CLAYS	
5.1	Clay other then used for Brick manufacture	26
5.2	Clay when used for manufacture of Brick	26
5.3	Bricks/Brick Kiln debris	26
5.4	Bentonite and fuller earth	111
5.5	Ordinary earth	26
6	China Clay	91
6.1	Gypsum	117
6.2	Corundum	5% of the sale value
7	All OTHER MINERAL NOT SPECIFIED	15% of Pit Mouth Value

Schedule-II of S.O. dated 01.07.2026

Schedule-II

Rates of dead rent of Minor Minerals

S.No.	Rate of Dead Rent	Rates of Dead Rent		
		2 nd to 5 th year in Rs. per hectare per annum	6 th to 10 th year in Rs. per hectare per annum	Above 10 years in Rs. per hectare per annum
1.	Upto 5 hectares or part thereof.	4680	9360	14040
2.	Above 5 hectares but not exceeding 10 hectares.	6500	13000	20540
3.	Above 10 hectares.	11212	22425	33670